GOVERNMENT OF INDIA MINORITY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1082 ANSWERED ON:29.11.2012 WELFARE SCHEME FOR MINORITIES

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Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the number of Non-Governmental Organisations functioning in the country for the welfare of minority communities, State-wise;
- (b) the details of schemes that were implemented during the Eleventh Plan period and presently for the welfare of minorities in the country especially in social, economic and educational fields;
- (c) the funds allocated, released and utilised for the said purpose during each year of Eleventh Plan and the current year, State and scheme-wise:
- (d) the target set and achieved under the said schemes during the said period, State and scheme-wise;
- (e) whether the funds allocated under these schemes have not been fully utilised by the State Governments; and
- (f) if not, the reasons therefore along with the action taken by the Union Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING)

- (a): The number of Non-Governmental Organisations (NGOs) in the country who have been sanctioned / being sanctioned funds for the welfare of minorities, State-wise, by the Ministry and organizations under the Ministry are given in Annexure –I.
- (b): The Schemes that were implemented by the Ministry during the 11th Five Year Plan and presently for the welfare of minority communities are the following:-
- (i) Multi-sectoral Development Programme.
- (ii) Pre-matric Scholarship Scheme.
- (ii) Post-matric Scholarship Scheme.
- (iii) Merit-cum-means based Scholarship Scheme.
- (iv) Free Coaching & Allied Scheme.
- (v) Equity contribution to National Minorities Development and Finance Corporation for enhancing credit to the minorities.
- (vi) Grant in aid to Maulana Azad Education Foundation for minority welfare activities.
- (vii)Computerization of records of State Wakf Boards.
- (c): The funds allocated, released and utilised for the said purpose during each year of the Eleventh Plan period and the current year, State and scheme-wise are at Annexures II to VIII.
- (d): The targets set and achieved under the said schemes during the said period, State and scheme-wise are at Annexures IX to XII.
- (e) & (f): The utilisation of funds released to the NGOs and the State Governments are monitored and regularly reviewed by the Ministry and organizations of the Ministry through field visits and review meetings held with the States/UTs in regional conferences. Further, review of the progress of implementation is done with State Government through video conferencing.

Rs.2155.96 crore has been released to the States/UTs till 2010-11 for MsDP and out of this amount Rs.1748.52 crore has been utilized by States/UTs. The whole amount could not be utilized due to delayed transfer of funds from State Government to the district/implementing agency, non availability of proper land for the projects, long gestation period of construction of big projects, and promulgation of model code of conduct for election in several States.